CONSTRUCTION OF DAM IN NEPAL

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Will the Minister of JAL SHAKTI be pleased to state:
(a) whether an agreement was signed with Nepal in 2004 regarding construction of Sapta Kosi high dam in Nepal for a permanent solution to flood in North Bihar and if so, the details thereof;
(b) whether a joint office of both the countries was also opened in the same year;
(c) if so, the progress made in this direction so far;
(d) whether the Government proposes to take concrete steps by having negotiation with the Government of Nepal at the earliest so that North Bihar can be saved from the tragedy of severe floods every year; and
(e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI BISHWESWAR TUDU)
(a) to (e) In December, 1991, an understanding was reached between Government of India (Gol) and Government of Nepal (GoN) to jointly prepare the detailed project report (DPR) of Sapta Kosi high dam multipurpose project. Subsequently, on the request of Nepalese side, preparation of DPR of Sun-Kosi storage-cum-diversion scheme in Nepal and navigational studies on river Kosi were also agreed upon by the two countries.

A Joint Project Office - Sapta-Kosi Sun-Kosi Investigation (JPO-SKSKI) was established at Birat Nagar in Nepal in August 2004 to carry out detailed investigation/field works and prepare a joint Detailed Project Report (DPR). The projects have been envisaged to provide benefits to the two countries in terms of flood control, hydro-power generation, irrigation development and navigation through river Kosi. The JPO-SKSKI has completed field works related to topographical survey, construction material survey, seismological studies etc. The progress of works related to preparation of DPR is monitored through the established bilateral mechanism of the two countries and was reviewed by the India-Nepal Joint Committee on Water Resources (JCWR) in its last meeting held in September, 2022.

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